

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

/334001/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification
Jammu, the 11th of January, 2024

S.O 38 - In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Udhampur as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Satpal	Block Development Officer	Ramnagar (Old), holding charge of Block Parlidhar (New).
02	Sahil Bagotra	Block Development Officer	Udhampur (Old).
03	Vishal Sadhotra	Block Development Officer	Majalta (Old).
04	Sonali Arora	Block Development Officer	Khoon (New).
05	Nidhi Kralia	Block Development Officer	Moungri (New)
06	Amit Kumar	Block Development Officer	Panchari (Old).
07	Mohd Shahbaz	Block Development Officer	Narsoo (New), holding additional charge of Sewna (New).
08	Rakesh Kumar	Block Development Officer	Dudu Basantgarh (Old), holding additional charge of Block Latti Marothi (New).
09	Sourabh Sharma	Block Development Officer	Kulwanta (New), holding additional charge of Block Chanunta (New).
10	Sahil Verma	Block Development Officer	Gordhi (New)
11	Disha Gupta	Block Development Officer	Chenani (Old)
12	Azhar Khan	Block Development Officer	Tikri (New), holding additional charge of Block Jaganoo (New).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.
Dated: - 11 -01- 2024

No. Law/Power/14/2023-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Udhampur.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website


Assistant Legal Remembrancer
Department of Law, Justice and P.A

